

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 275/15	TP 223/16	Hearing	621A	BMM Ispat Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	A.M. S. DHARAN Counsel for petitioner is present. He is directed to file an affidavit giving details of purchases and consumption of coal and also the balance sheet and statement of accounts and the explanation given by the Company to the Directorate and to the show cause notice issued by the ROC		
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List it on 30.08.2017.

MEMBER (J)

MEMBER (T)